NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE PARTIES: Mr. Sadanand Gangaram Kadam V/s.

M/s. Hathway Sai Star Cable & Data Com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	SSISRAMI	Sor Petitioner	Satyan
	SD ISRANI LAWA		2,001
2	M.S. BRARDWA	F R-6 \$ 10	mourey
3	v. P. Verma	Acm fr R. 1 dos	

ORDER T.C.P. NO. 33/397-398/CLB/MB/MAH/2013

- The Learned Representatives of both the sides are present.
- It is stated that amicable settlement is expected to be finalized in short time. Hence seeking adjournment for disposal of the Petitioner. Time is granted.
- 3. The Petition is adjourned to **13.04.2017**.

Sd/-

Dated: 16.03.2017 Member (Judicial)